## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

## RAJYA SABHA UNSTARRED QUESTION No. 954 TO BE ANSWERED ON 06.12.2021

## INCREASING AMBIT OF MPLADS FUNDS

954. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government plans to consider the increase of areas and sectors where MPLADS funds can be spent by an individual MP;
- (b) if so, the details thereof;
- (c) by what time a final decision in this regard is likely to be taken;
- (d) whether Government evaluates the implementation of MP's funds; and
- (e) if so, the details and the outcome thereof?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a), (b) & (c) The inclusion of new areas and sectors in the Member of Parliament Local Area Development Scheme (MPLADS) Guidelines for enabling Member of Parliament to recommend works, is a dynamic process. The Ministry examines the new suggestions which are received from Member of Parliament / stakeholders and include the same in the MPLADS Guidelines following due process, if the suggestion is found feasible and aligned with the objective of the MPLAD Scheme. Recently, the Ministry included in the MPLADS guidelines, provision for purchase of Stubble Clearing and Super Seeded Machines and purchase of testing, screening and other facilities and setting up of independent oxygen manufacturing plants in Government hospitals and dispensaries as a one time measure for managing covid-19 pandemic under MPLADS.
- (d) & (e) Yes, Sir. The Ministry conducted a Third Party Physical Evaluation of the MPLADS works completed during the period 01-04-2014 to 31-03-2019, in 216 districts across the country. The Evaluation was done in the year 2021 and the agency submitted final report on 31-8-2021.

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